

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 269 of 2013 &
IA No. 363 of 2013

Dated : 28th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Orissa State Load Despatch Centre ... **Appellant(s)**
Versus

M/s. Aarti Steels Ltd. & Ors. ...**Respondent(s)**

Counsel for the Appellant (s) : **Mr. Raj Kumar Mehta,**
Mr. Antaryami Upadhyay

Counsel for the Respondent(s): **Mr. Pawan Upadhyay**
Mr. Kaustuv P. Pathak for R-4

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 363 of 2013 (Appl. for stay) to the Respondents returnable on 18.11.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **18.11.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs